DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

AJAY KUMAR SAHU
OBC

Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
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<td>SHRI JAGANNATH TAMRAKAR</td>
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<tr>
<td>20th October, 2013</td>
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
ARVIND KUMAR CHANDEL
C/O SHRI MP. CHANDEL
NEAR SHIV TEMPLE
SHIV PARA
DURG
C.G. Pin code - 491001

Roll No. 3
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name NARSINGH PRASAD CHANDEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size Photograph
(Similar to that affixed on application form)

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
ASHOK KUMAR ANANT
VILL- KERAJHARIYA POST- & TAH- PALI DISTT.
KORBA C.G. Pin code - 495449

Roll No. 4
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name Hori Lal Anant

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilasapur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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*****
Candidate's Name & Address
ASHOK KUMAR SAHU
SHAKTI KUNJ NAHARIYA BABA ROAD WARD
NO - 06 NEW CHANDNIYA PARA JANJGIR
DISTT. JANJGIR CHAMPA C.G. Pin code -

Roll No. 5
Category  OBC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  BHUKHALU RAM SAHU

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
ASHOK KUMAR SAHU
C/O VIJAY TAILORS CHUNA BHATTI, RAMAN
MANDIR WARD RAIPUR C.G. Pin code -

Roll No. 6
Category OBC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name   LATE VIJAY SAHU

Examination Centre       Govt. Bilasa Girls Post Graduate College, Link
                         Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
ASHOK KUMAR YADAV
ASHOK KUMAR YADAV ADVOCATE RESI.
SHIVNANDANPUR PO- BISHRAMPUR. DISTT. -
SURAJPUR C.G. Pin code - 497226

Roll No. 7
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SUDAMA PRASAD YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BALRAM SAHU
BALRAM SAHU,
CIVIL COURT BEMETARA
DIST. BEMETARA C.G. Pin code - 491335

Roll No. 8
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI JAGDISH SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BASANT KUMAR
C/O AGARDHAN VILLAGE- LIMTARA P.O- SAKARRA, VIA- SAKTI DISTT.- JANJGIR
CHAMPA C.G. Pin code - 495689

Roll No. 9
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PANCH RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BHAGWAT PRASAD KASHYAP
VIL + POST LOHARSI,
VIA KHASOURD,
TAH- PAMGARH,
DIST-JANJGIR CHAMPA
C.G. Pin code - 495556

Roll No. 10
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  PRIT RAM KASHYAP

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th October, 2013

TIME                                         PAPER
8.00 A.M  to 11.00 A.M    Paper I LAW
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Issuing Authority
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BHANU PRATAP VERMA
VERMA BHAWAN BEHIND BUDHESHWAR
MANDIR BRAMAHPURI RAIPUR C.G. Pin code -

Roll No. 11
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI MOHAN LAL VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BHARAT VISHAL
WARD NO. 5, PATERA PALI,
POST SARAIPALI,
DIST - MAHASAMUND C.G. Pin code - 493558

Roll No. 12
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE GOKUL VISHAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BHAWANI SHANKAR BANJARE
QR. NO-88 GAVRAVPATH ABANPUR TEH.-
ABANPUR DIST.- RAIPUR C.G. Pin code - 493661

Roll No. 13
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KRIPA RAM BANJARE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BHUPAT SINGH SAHU
BEHIND KALI MANDIR
SADAK NO. 1
SECTOR 3
PROFESSOR COLONY
RAIPUR
C.G. Pin code - 492001

Roll No. 14
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  FIRANTA RAM SAHU

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th October, 2013

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10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
BHUWANESHWAR JAISWAL
VILL- CHINGARIPALI POST & TAH -
SARANGARH DISTT. RAIGARH C.G. Pin code -

Roll No. 15
Category OBC
Domicile of C.G Yes
Gender Male

Father's/Husband's Name  LATE CHANDI PRASAD JAISWAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
CHANDRA PRAKASH KASHYAP
VILL-KAMTA, POST - BORDA,
VIA - KCHAROD,
DISTT. JANJGIR CHAMPA Pin code - 495556

Roll No. 16
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
CHANDU LAL KASHYAP

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
Candidate's Name & Address
CHHAKKE LAL VISHWAKARMA
VILL + POST - KARONJI DISTT.- SURAJPUR C.G.
Pin code - 497226

Roll No. 17
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PRANSAI VISHWAKARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
CHHANNU PRASAD SAHU
VILL. & POST-KUTHREL,
DISTT. DURG (C.G.) Pin code - 491221

Roll No. 18
Category OBC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name SHRI BUDDHU RAM SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADBMT - CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

---

Candidate's Name & Address
DANESHWAR SINGH DHRUW
PLOT NO.15, PHASE 6/A,
ST. 2, MAITRI NAGAR, RISALI,
DISTT. DURG (C.G.) Pin code - 490006

---

Roll No. 19
Category ST
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name LATE R.D. DHRUW

---

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

---

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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Issuing Authority
Registrar General

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(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DEEPAK KUMAR DESHLAHRE
DEEPAK KUMAR DESHLAHRE ADVOCATE
CIVIL COURT BALOD DISTT. BALOD C.G. Pin code - 491226

Roll No. 20
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name FOOLDAS DESHLAHRE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DEVENDRA KUMAR JANGDE
MAIN ROAD JORAJAINTKHAM KUDUDAND
BILASPUR C.G. Pin code -

Roll No. 21

Category  SC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI RAMRATAN JANGDE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DEVPRAYAG MAHILANGE
QTR. NO. - NF-211, CSEB COLONY, (EAST)
KORBA DIST. KORBA C.G. Pin code -

Roll No. 22
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI PRATAP SAY MAHILANGE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DHEERAJ KUMAR JAISWAL
INFRONT OF KEWDABADI SCHOOL
NEAR BUS STAND
RAIGARH C.G. Pin code - 496001

Roll No. 23
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name JAGDISH PRASAD JAISWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DILIP KUMAR PATRE
JANTA QUARTER P-6, PADMANABHPUR, DURG
C.G. Pin code - 491001

Roll No. 24
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name ANTU RAM PATRE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012

DIRECT RECRUITMENT

(Exclusively for SC, ST & OBC Candidates)

---

Candidate's Name & Address
DILIP KUMAR RATRE
VIL KARHIDIH
POST BALODA
TAH AKALTARA
DIST JANJGRI CHAMPA
C.G. Pin code - 495559

---

Roll No. 25
Category SC
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name
SHYAM LAL RATRE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
Candidate's Name & Address
DINESH CHANDRA SAHU
NEAR POST OFFICE, MATHPURENA, RAIPUR
C.G. Pin code - 492013

Father's/Husband's Name
RAM SINGH SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination
20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Category
OBC

Domicile of C.G
Yes

GENDER
Male

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DINESH KUMAR CHOUHAN
DINESH KUMAR CHOUHAN ADV.
RAILWAY, BANGLAPARA
RAIGARH
C.G. Pin code - 496001

Roll No. 27
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KIRIT RAM CHOUHAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DINESH KUMAR YADAV
BDM. NAGAR, JANJGIR, DIST.
JANJGIR-CHAMPA, C.G. Pin code -

Roll No. 28
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name CHANDU LAL YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
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10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

DR. SHANTI KUMAR KAIWARTYA
S/O JAMUNA BAI KAIWARTYA A.P-
SHEORINARAYAN DISTT.- JANJGIR CHAMPA
C.G. Pin code - 495557

Paper I LAW
8.00 A.M to 11.00 A.M
Paper II LAW
2.00 P.M to 5.00 P.M

Date of Examination 20th October, 2013

Father's/Husband's Name RIDDHA RAM KAIWARTYA

Candidate's Name & Address
DR. SHANTI KUMAR KAIWARTYA
S/O JAMUNA BAI KAIWARTYA A.P-
SHEORINARAYAN DISTT.- JANJGIR CHAMPA
C.G. Pin code - 495557

Category OBC
Domicile of C.G Yes
GENDER Male

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

( See reverse for instructions )
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DUDHESHWAR PRASAD BANJARE
WARD NO. 6 GAURAVPATH ABHANPUR P.O.&
TEH.- ABHANPUR DISTT. RAIPUR C.G. Pin code -
493661

Roll No. 30

Category SC

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name KRIPA RAM BANJARE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General
(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DUHAN RAM ARMO
GRAM AUGUST PUR,
POST KRISAN PUR THANSA SURAJPUR
DISTT- SURAJPUR C.G. Pin code - 497229

Roll No. 31
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM PRASAD SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
DUKHI RAM DEWANGAN
DEPUTY DIRECTOR PROSECUTION OFFICE,
DISTRICT COURT PREMISES,
AMBIKAPUR,
SURGUJA (C.G.) Pin code - 497001

Roll No. 32
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI CHANDU RAM DEWANGAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
FEKURAM NIRALA
AT. AMBEDKAR NAGAR WARD NO 14
SARANGARH P.O- SARANGARH TH.-
SARANGARH DISTT.- RAIGARH Pin code -

Roll No. 33
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. KARTIKRAM NIRALA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
GAJENDRA PRASAD BANJARE
AT-PACHARI,
P.O. MISADA,
VIA-SHEORINARAYAN,
DISTT. JANJGIR-CHAMPA C.G. Pin code -

Roll No. 34
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DAYARAM BANJARE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
GANESH RAM BURMAN
NEAR PRE. MAT. SC. GIRLS HOSTEL,
WARD NO. 19,
INDIRA NAGAR, JANJGIR
DIST JANJGIR CHAMPA
C.G. Pin code - 495668

Roll No. 35
Category SC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name RAJU RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
GANESHWAR RAM DHRUW
GANESHWAR RAM DHRUW,
VILL- KOLIYARI
POST+TAH+DIST. DHAMTARI C.G. Pin code - 493773

Roll No. 36
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name AGHANU RAM DHRUW

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
GHANSHYAM PRASAD CHATURTHI
VILL- AMERI, WARD NO. 13, P.O. MANGLA, P.S.
CHAKARBHATA, DIST. BILASPUR, Pin code - 495001

Roll No. 37
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name ASHOK KUMAR CHATURTHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
GOPI KUMAR SURYWANSHI
H-2/59,
NARMADA NAGAR,
BILASPUR C.G. Pin code -

Roll No. 38
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name L.N.SURYWANSHI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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<tr>
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<th>Category</th>
<th>Domicile of C.G</th>
<th>Gender</th>
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<td>GOURI SHANKAR PATEL</td>
<td>39</td>
<td>OBC</td>
<td>Yes</td>
<td>Male</td>
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<td>S/O SHRI JUGAL KISHORE PATEL</td>
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<tr>
<td>RAIGARH C.G. Pin code - 496001</td>
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</tbody>
</table>

**Father's/Husband's Name**  JUGAL KISHORE PATEL

**Examination Centre**  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**  20th October, 2013

**TIME**                  | **PAPER**            
--------------------------|----------------------
8.00 A.M to 11.00 A.M    | Paper I LAW          
2.00 P.M to 5.00 P.M    | Paper II LAW         

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
GULAB PRASAD PATEL
GULAB PRASAD PATEL, ADVOCATE,
BEHIND MUKUND BHAWAN,
VIJAY NAGAR WARD NO. 39,
DISTT. DURG (C.G.) Pin code - 491001

Roll No. 40
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MAHESHWARI PRASAD PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
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DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

HEMANT KUMAR VERMA
OBC
Registrar General
Male

Paper I LAW
8.00 A.M to 11.00 A.M

Paper II LAW
2.00 P.M to 5.00 P.M

Candidate's Name & Address
HEMANT KUMAR VERMA
HEMANT KUMAR VERMA ADV.
CIVIL COURT BEMETARA,
DIST. & P.O. BEMETARA C.G. Pin code - 491335

Roll No. 41
Category OBC
Domicile of C.G Yes
GENDER Male

Date of Examination 20th October, 2013

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Father's/Husband's Name MANIKLAL VERMA

(See reverse for instructions)

Issuing Authority
Registrar General
IMPORTANT INSTRUCTIONS

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10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
HIRALAL SINGH
VILL- DARRIPARA, P.O. BHAHYATHAN,
TAHSIL-BHAHYATHAN, DIST. SURAJPUR C.G.
Pin code -

Roll No. 42
Category ST
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name LAL MAN RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
INDRASEN SAHU
LIG-872, DEENDAYAL AWAS, HOUSING BOARD
COLONY, MANGALA, DIST. BILASPUR C.G. Pin
code -

Roll No. 43
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KHOLBAHRA RAM SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
JAGOTIN THAKUR
CIVIL COURT BALOD POST & TEH & DISTT. -
BALOD Pin code -

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
JAI PRAKASH GUPTA
NEAR LARAG SAI CHOWK,
WARD NO. 2, PETROL PUMP ROAD,
RAMANUJGANJ,
DIST. BALRAMPUR
C.G. Pin code - 497220

Roll No. 45
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM LAKHAN SAW

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
JAI PRAKASH KOSARIA
VIL LAKHAGARH
PO+TAH PITHORA
DIST MAHASAMUND Pin code - 493551

Roll No. 46
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE IYARAM KOSARIYA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
JANAK RAM DEWANGAN
VILL- KHARMORA,
P.O. DADER KHURD
DIST. + TAH KORBA C.G. Pin code - 495682

Roll No. 47
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE RAMKISUN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
JITENDRA NATH YADAV
ADVOCATE
DISTRICT AND SESSION COURT
BAIKUNTHPUR
KORIA
C.G. Pin code - 497335

Roll No. 48
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PRITHVI NATH YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
KAILASH KUMAR SONI
VILL. SIDHMA POST OFFICE. KAKNA BLOCK &
TEH.- RAJPUR DISTT.- BALRAMPUR C.G. Pin
code - 497117

Roll No. 49
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI DHIRAJ PRASAD SONI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
KAMAL PRASAD SHRIVAS
VILL.- LOHARI POST MARWAHI DISTT.-
BILASPUR C.G. Pin code - 495118

Roll No. 50
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name JAMUNA PRASAD SHRIVAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
KANHAIYA LAL GUPTA
AT-KESALA,
P.O. GARHUMARIA,
DISTT. RAIGARH C.G. Pin code - 496001

Roll No. 51
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI LILAMBEAR PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
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******
**Candidate's Name & Address**
KAUSHAL KUMAR DEWANGAN
KAUSHAL KUMAR DEWANGAN ADV.
PALACE ROAD KOSTA PARA, RAIGHARH, C.G.
Pin code - 496001

**Roll No.** 52

**Category** OBC

**Domicile of C.G** Yes

**Gender** Male

**Father's/Husband's Name** LT. L.N. DEWANGAN

**Examination Centre** Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th October, 2013

**TIME**          **PAPER**
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

**Issuing Authority**
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
KHILESHWAR PRASAD MADHUKAR
VIL-TULSI, P.O. MISDA,
TAH-NAWAGARH,
DISTT. JANJGIR-CHAMPA Pin code - 495557

Roll No. 53
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI LACHCHHIRAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Issuing Authority

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

 candidat's Name & Address
KISHAN LAL BANJARE
VILL- MAHKA POST- RAHAUD TAH.- PAMGARH
DISTT.- JANJGIR C.G. Pin code - 495556

Roll No. 54
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI DWARIKA PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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******
Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
KRISHNA KUMAR SAHU
SECTOR 2,
STREET NO. 2
PROFESSOR COLONY,
RAIPUR
DIST RAIPUR C.G. Pin code - 492001

Father's/Husband's Name
BISE LAL SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
KRISHNA KUMAR YADAV
BEHIND PURANI BASTI THANA, NAVDURGA
CHOWK, AMINPARA, RAIPUR C.G. Pin code - 492001

Roll No. 56
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name ADITYA RAM YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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10. There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

KU. ANITA SHIVHARE

OBC

Registrar General

Female

PAPER III LAW

2.00 P.M to 5.00 P.M

PAPER I LAW

8.00 A.M to 11.00 A.M

Father's/Husband's Name    SHRI KISAN LAL

Domicile of C.G    Yes

GENDER    Female

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

KU. SANTOSHI KAIWART
OBC
Registrar General
Female

PAPER
Paper II LAW
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
8.00 A.M to 11.00 A.M

Date of Examination 20th October, 2013

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
LAKHAN LAL JTC
LAKHAN LAL JTC C/O BHUWAN BHARDWAJ
NEAR OM SHANTI NIKETAN SCHOOL MOWA,
RAIPUR C.G. Pin code - 492014

Roll No. 59
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BODHI RAM JTC

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUTIMENT
(Exclusively for SC, ST & OBC Candidates)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
LOKESH TAMRAKAR
LILY CHOWK, NEAR DURGA MANDIR, RAIPUR
C.G. Pin code - 492001

Roll No. 61
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM KUMAR TAMRAKAR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M

PAPER
Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

MADHU RAM SAHU
OBC
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

POST SUNDER NAGAR
TAH AND DIST. RAIPUR C.G. Pin code -

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

MANOJ KUMAR JAISWAL
OBC
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

TIKRAPARA,
NEAR SARSWATI GYAN MANDIR SCHOOL,
BILASPUR,
DISTT. BILASPUR C.G. Pin code -

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
MOHAN LAL SAHU
VILL & POST-PAHANDA,
THANA-AMLESHWAR,
TEHSIL-PATAN,
DIST-DURG (C.G.) Pin code -

Roll No. 64
Category OBC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name DERHA RAM SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012

DIRECT RECRUITMENT

(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
MOHAR DAS CHOUCOAHAN
RIYANPARA RAIGARH WARD NO.-06 TH &
DISTT. - RAIGARH C.G. Pin code - 496001

Roll No. 65
Category SC
Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SAHEB RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M

PAPER
Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
MOTI LAL VERMA
MOTI LAL VERMA ADVOCATE, CIVIL COURT
BEMETARA, DIST. BEMETARA, C.G. Pin code - 491335

Roll No. 66
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI PARDESHI RAM VERMA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
NIRMAL KUMAR SONI
NIRMAL KUMAR SONI S/O SAGARMAL SONI
MENZ PARLOUR, DEVIGANJ ROAD
AMBIKAPUR SURGUJA C.G. Pin code - 497001

Roll No. 67
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SAGARMAL SONI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

---

Candidate's Name & Address
NISAR KHAN
NISAR KHAN, ADVOCATE,
GANESH NAGAR,
BILASPUR (C.G.) Pin code -

---

Roll No. 68
Category OBC
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name SHARIF KHAN

---

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

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Date of Examination 20th October, 2013

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TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
ONKAR PRASAD VERMA
KAMAL COLONY, BALODA BAZAR, WARD NO.
4, TAH. BALODA BAZAR, DIST. BALODA
BAZAR, C.G. Pin code - 493332

Roll No. 69
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  JEEWAN LAL VERMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
PHULESHWAR SINGH MARABI
GRAM DEWIPUR
(DABRIPARA) POST SURAJPUR
DIST-SURAJPUR
C.G. Pin code - 497229

Roll No. 70
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DASHRATH RAM MARABI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

PRADEEP KUMAR PRADHAN

REGISTRAR GENERAL

Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

WARD NO. 6
PATERA PALI
P.O. SARAIPALI
DIST MAHASAMUND
C.G. Pin code - 493558

PATERA PALI
P.O. SARAIPALI
DIST MAHASAMUND
C.G. Pin code - 493558

PAPER TIME

Date of Examination 20th October, 2013

TIME

PAPER

8.00 A.M to 11.00 A.M

Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
PRAHLAD THAKUR
C/O DR. SHRI KAILASH YADAV
10/7 PARDESI PURA
INDORE, M.P. Pin code -

Roll No. 72
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KRISHNA THAKUR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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**HIGH COURT OF CHHATTISGARH, BILASPUR**  
**ADMIT -CARD**  
Written Examination of District Judges (Entry Level) 2012  
DIRECT RECRUITMENT  
(Exclusively for SC, ST & OBC Candidates)

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>PRAMOD KUMAR SINGH</td>
<td>73</td>
<td>OBC</td>
<td>Yes</td>
<td>Male</td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**  
LT. JAGDAMBA PRASAD

**Examination Centre**  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**  
20th October, 2013

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</tr>
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<td>2.00 P.M to 5.00 P.M</td>
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**Saving Authority**  
Registrar General

(See reverse for instructions)
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******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
PRAMOD KUMAR VARMA
VIL. MENDRA
PO SAIDA
TAH TAKHATPUR
DIST BILASPUR Pin code -

Roll No. 74
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name TILAK RAM VARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
PUSHPENDRA KUMAR PATEL
PUSHPKUNJ, HOUSE NO. 02, GAYATRI VILLA
PARISAR, BESIDES MAHARISHI VIDYA
MANDIR, MANGLA BILASPUR C.G. Pin code - 495001

Roll No. 75
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SURU LAL PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
DIRECT RECRUITMENT

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

RADHE SHYAM KAIWART

OBC

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

8.00 A.M to 11.00 A.M

PAPER

TIME

Yes

VILL + PO- PARASI TAH.- MARWAHI DISTT.-
BILASPUR C.G. Pin code - 495118

Category OBC

Domicile of C.G Yes

GENDER Male

Candidate's Name & Address

Roll No. 76

Father's/Husband's Name

SHRI GORE LAL KAIWART

Examination Centre

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

Issuing Authority

Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RADHESHYAM NAGVANSHEE
VILL- CHHILPAWAN
P.O. JHALAP
DIST. MAHASAMUND C.G. Pin code - 493551

Roll No. 77
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI MAHESH KUMAR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

RAGESHWAR DAS MANIKPURI
OBC

Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Issuing Authority
Registrar General

Date of Examination 20th October, 2013

TIME             PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Father's/Husband's Name   MAHETTAR DAS MANIKPURI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

RAJENDRA KUMAR SAHU
OBC

Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAJENDRA PRASAD ADITYA
RAJENDRA PRASAD ADITYA,
P.O. PONDISHANKAR,
VHAYA- BAMHANDIH
DIST. JANJGIR CHAMPA. C.G. Pin code -

Roll No. 80
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BHARAT LAL ADITYA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAJENDRA PRASAD KUSHWAHA
WARD NO. 18
GADHEL PARA, BAIKUNTHPUR
POST BAIKUNTHPUR
DIST KOREA
C.G. Pin code - 497335

Roll No. 81
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM JUTHAN RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination
20th October, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
Candidate's Name & Address
RAJENDRA PRASAD YADAV
REJENDRA PRASAD YADAV ADVOCATE
MAHABEER COLONY SHIV SADAN VILL.-
SHIVANADANPUR P.O- BISHRAMPUR DISTT.-
SURAJPUR C.G. Pin code - 497226

Roll No. 82
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI SHIV BAHADUR YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAJESH KUMAR MAHANA
WARD NO. 3
MAHAL PARA
POST SARAIPALI
DIST MAHASAMUND
C.G. Pin code - 493558

Roll No. 83
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. BHARAT LAL MAHANA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAJESHWAR DIWAN
BUDHWARI BAZAR NEAR GANDHI PUTLA KORBA, TAH & DIST. KORBA, C.G. Pin code - 495677

Roll No. 84
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE GHURAOO RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAJKUMAR SONI
INFRONT OF GANESH MANDEER, GANESH
CHOWK, DHAMTARI C.G. Pin code - 493773

Roll No. 85
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI SHRIRAM SONI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012

DIRECT RECRUITMENT

(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAJU DAS
QR.NO.492,DEPARTMENTAL COLONY,
TOWN & POST-BISHRAMPUR,
DISTT. SURAJPUR (C.G.) Pin code - 497226

Roll No. 86
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM PRASAD

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAKESH KUMAR KASHYAP
NEAR NURSERY PARYAVARAN INDU CHOWK
JARHABHATA
BILASPUR
C.G. Pin code -

Roll No. 87
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. SHRI RAM SWAROOP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

RAKESH SINGH RATHORE
OBC
Registrar General
Male

PAPER TIME
Paper I LAW
8.00 A.M to 11.00 A.M
Paper II LAW
2.00 P.M to 5.00 P.M

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAM KHELAWAN KASHYAP
QTR. NO. LIG.- 623, DINDAYAL COLONY,
MANGLA BILASPUR .C.G. Pin code -

Roll No. 89
Category OBC
Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI RAMJI LAL KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAM KUMAR JOSHI
RAM KUMAR JOSHI ADVOCATE
CIVIL COURT BEMETARA
C.G. Pin code -

Roll No. 90
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DASHRATH JOSHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAM NARAYAN PRASAD
NORTH RING ROAD, KEDARPUR, AMBIKAPUR,
SURGUJA C.G. Pin code - 497001

Roll No. 91
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BAIJNATH PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAM NARAYAN SAHU
BANGALI PARA, GALI NO.-4. SARKANDA, P.O.
SECL, BILASPUR C.G. Pin code - 495006

Roll No. 92
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI B.R. SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAM VIFAL RAM RAJWADE
C/O RAJWADE-BHAWAN, PATEL PARA
POST-FUNDURDIHAREE, WARD NO.-06,
AMBIKAPUR, DIST. SURGUJA C.G. Pin code - 497001

Roll No. 93
Category  OBC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI JAGANNATH RAM RAJWADE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAMAYAN LAL RAJPUT
GUPTA DAIRY GALLI, JABADAPARA,
SARKANDA BILASPUR C.G. Pin code -

Roll No. 94

Category OBC

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name MELIJ RAM RAJPUT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAMESH KUMAR MANHAR
132, K.V. COLONE, KORBA ROAD, CHAMPA.
DIST. JANJGIR-CHAMPA, C.G. Pin code -

Roll No. 95
Category SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name KUNJ RAM MANHAR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
### Candidate's Name & Address
RAMESHWAR PATEL  
C/O MANOJ KUMAR THAWAIT CHHOTE MATH  
PARA SARANGARH TAH- SARANGARH DISTT-RAIGARH C.G. Pin code -

### Roll No.
96

### Category
OBC

### Domicile of C.G.
Yes

### Gender
Male

### Father's/Husband's Name
LATE KALAP RAM PATEL

### Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

### Date of Examination
20th October, 2013

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### Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAVI SHANKAR DAS
Q.NO.-SF/716,
CSEB COLONY-KORBA (EAST) NIHARIKA P.O. &
DIST. KORBA (C.G.) Pin code - 495677

Roll No. 97
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. SHRI NATTHU DAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RAVIPAL MAHESHWARI
EKTA-CHOWK,
TALAPARA-BILASPUR,
POST & DISTT-BILASPUR C.G. Pin code - 495001

Roll No. 98
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. DERHA RAM MAHESHWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RESHAM LAL MAHIPAL
VILL. & POST - PAMGARH TAH.- PAMGARH
DISTT.- JANJGIR CHAMPA C.G. Pin code -

Roll No. 99
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BHAGOLI RAM MAHIPAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
ROHIT KUMAR PATEL
BOIRDADAR MALIPARA BEHIND HOUSING
BORD COLONY RAIGARH TAH. & DISTT.
RAIGARH C.G. Pin code -

Roll No. 100
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI KARTIK RAM PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RUKHMANI DIBYA
VIL DEORI
PO. DEORI(SANGAWA)
TAH. AND DIST MUNGELI
C.G. Pin code -

Roll No. 101
Category SC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name ATMARAM DIBYA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
RUKKHAM LAL BAGHEL
DATTATREY MANDEER PARISAR BRAMHPURI,
RAIPUR P.S. PURANI BASTI, RAIPUR C.G. Pin code -

Roll No. 102
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  LATE SHRI PILARAM BAGHEL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HOLD COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SAKHI RAM KASHYAP
SAKHI RAM KASHYAP S/O GEND RAM
KASHYAP AT/ PO- LOHARSI (KHAROD) DISTT.-
JANJGIR CHAMPA C.G. Pin code - 495556

Roll No. 103

Category OBC

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI GEND RAM KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SAMMELAL SULTANIYA
VILLAGE- TULSI POST- MISDA TH- NAVAGARH
DISTT.- JANJGIR CHAMPA C.G. Pin code - 495557

Roll No. 104
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GANESHRAM SULTANIYA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SANJAY KUMAR BHARAT
SANJAY KU.BHARAT,
ADVOCATE,
MAIN ROAD NEAR SING PETROL PUMP,
STATION PARA,
BISRAMPUR,
P/O BISRAMPUR,
DISTT. SURAJPUR (C.G.) Pin code - 497226

Father's/Husband's Name
SHIV RAM BHARAT

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Roll No. 105
Category OBC
Domicile of C.G. Yes
GENDER Male

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

(See reverse for instructions)
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*****
Candidate's Name & Address
SANJAY KUMAR GUPTA
AT & POST BALRAM PUR,
WARD NO. 6
NEAR PANI TANKI
TAH- BALRAM PUR
DIST BALRAMPUR
C.G. Pin code - 497119

Roll No. 106
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM NARAYAN GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SANJAY KUMAR JAISWAL
SANJAY KUMAR JAISWAL, ADVOCATE,
DISTRICT COURT, BAIKUNTHPUR, KOREA, C.G.
WARD NO. 5, BHATTI PARA, MISHAN RODE,
BAIKUNTHPUR
DIST-KORIA C.G. Pin code - 497335

Roll No. 107
Category OBC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
LT. SITARAM JAISWAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M

PAPER
Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SANJAY NAMDEO
MISSION HOSPITAL ROAD, CITY HOSPITAL KE
SAMNE, BILASPUR C.G. Pin code - 495001

Roll No. 108
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI S. L. NAMDEO

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
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Date of Examination 20th October, 2013

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8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT - CARD**

*Written Examination of District Judges (Entry Level) 2012*

**DIRECT RECRUITMENT**

*(Exclusively for SC, ST & OBC Candidates)*

<table>
<thead>
<tr>
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<th>GENDER</th>
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<tbody>
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<td>109</td>
<td>SC</td>
<td>Yes</td>
<td>Male</td>
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**Date of Examination** 20th October, 2013

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SANTOSH KUMAR SAHU
SANTOSH KUMAR SAHU,
VILLAGE-JARVE (HARDI),
THANA & TAH-BALODA,
DISTT. JANJGIR-CHAMPA C.G. Pin code - 495668

Roll No. 110
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BABULAL SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SATISH KUMAR JAISWAL
SATISH KUMAR JAISWAL,
C/O SHRI BALRAM JAISWAL,
BOURIPARA, AMBIKAPUR,
SURGUJA (C.G.) Pin code -

Roll No. 111
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SONA LAL JAISWALA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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Issuing Authority
Registrar General

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10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SHARAD KUMAR KASHYAP
C-35, PHASE-1, RAJKISHORE NAGAR, NEAR NEW TELEPHONE EXCHANGE, BILASPUR C.G.
Pin code - 495006

Roll No. 112
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE RAMGOPAL KASHYAP
Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

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3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

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*****
DIRECT RECRUITMENT

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

SHARAD PRAKASH YADAV

OBC

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

8.00 A.M to 11.00 A.M

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SHASHI YADAV
RTR, 1/2
NEAR OF VISHWADEEP SCHOOL
PADMANABHPUR
DURG C.G. Pin code - 

Roll No. 114

Category  OBC
Domicile of C.G  Yes
GENDER  Female

Father's/Husband's Name  BHARAT SINGH YADAV

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SHIV GOPAL YADAV
VI. POST OFFICE SALKHAN
(CHADIPARA) VIA KHAROD
DIST- JANJGIR CHAMPA Pin code - 495556

Roll No. 115
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PAHARU RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SHIV KUMAR PANKAJ
VILL- USLAPUR P.O- SAKRI TAH- TAKHATPUR
DISTT.- BILASPUR C.G Pin code - 495001

Roll No. 116
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI DURYODHAN PRASAD PANKAJ

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SHIVSHANKAR BANJARE
ASSIST. PUB. PROS. OFFICE CIVIL COURT
CAMPUS SURAJPUR DISTT. SURAJPUR C.G. Pin code -

Roll No. 117
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
GOVARDHAN PRASAD

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SHRIRAM JYOTI JAISWAL
SHRI NIWASH MITRA VIHAR COLONY,
SHRI KANT VERMA MARG,
LINK ROAD BILASPUR C.G. Pin code -

Roll No. 118
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI PANNA LAL JAISWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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******
DIRECT RECRUITMENT

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

SHYAM LAL PATEL

OBC

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

8.00 A.M to 11.00 A.M

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
Candidate's Name & Address
SHYAM SUNDER KASHYAP
VIL-KAMTA, POST OFFICE-BORDA,
VIA-KHAROUD, DIST-JANJGIR-CHAMPA,
C.G. Pin code - 495556

Roll No. 120
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GANESH RAM KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

SIDDHRAH LAHARE
SC
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

VILL- AMERI P.O.- MANGLA BILASPUR DISTT.-
BILASPUR C.G. Pin code - 495001

Issuing Authority
Registrar General

(Simlar to that affixed on application form)
IMPORTANT INSTRUCTIONS

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SMT. NEERA KHAKHA
B/9, GULMOHAR PARK NEAR USLAPUR
RAILWAY STATION, P.O. MANGLA, BILASPUR
C.G. Pin code - 495002

Roll No. 122
Category OBC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHRI SATISH KUMAR KHAKHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SMT. SHASHIKALA JANGDE
SMT. SHASHIKALA JANGDE OLD CHANDANIYA
PARA W.NO-17 JANJGIR DISTT.- JANJGIR
CHAMPA C.G. Pin code - 495668

Roll No. 123

Category SC

Domicile of C.G Yes

GENDER Female

Father's/Husband's Name DR. SADANAND JANGDE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SMT. VANDANA DEEPAK DEWANGAN
NEAR BY EVA BEAUTY PARLOUR
ADARSH COLONEY
BILASPUR
C.G. Pin code - 495001

Roll No. 124
Category SC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name
SHRI DEEPAK DEWANGAN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SOHAN LAL CHANDRAPAXI
WARD NO. 30, BARI PARA, NEAR MARWARI
SCHOOL DURG (C.G.) Pin code - 491001

Roll No. 125
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SHYAM JEE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SUNIL KUMAR JAISWAL
DEPUTY DIRECTOR,
PROSECUTION DISTRICT
PROSECUTION OFFICE,
BILASPUR C.G. Pin code - 491335

Roll No. 126
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI R.B.JAISWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

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10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SUNIL SONI
SADOR ROAD BALOD
TAH, DIST, BALOD
C.G. Pin code - 491226

Roll No. 127
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  BHIKHAM LAL SONI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
SURESH KUMAR SAHU
SURESH KUMAR SAHU,
C/O LALIT ADIL ADVOCATE,
NEAR SAHU SADAN,
KELABADI, DURG (C.G.) Pin code -

Roll No. 128
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  BALDEW PRASAD SAHU

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

(See reverse for instructions)
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*****
DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

SYED AYAZ TANVIR
OBC
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Exam Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

 Candidate's Name & Address
SYED AYAZ TANVIR
GAURINAGAR, WARD NO. 12
RAJNANDGAON
C.G. Pin code - 491441

Roll No. 129
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MOHD. AYOUB

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
TEEKAM NISHAD
NEAR BOUDHA VIHAR
CHHOTA ASHOK NAGAR
GUDHIYARI
RAIPUR
DIST RAIPUR
C.G. Pin code - 492011

Roll No. 130

Category OBC

Domicile of C.G Yes

Gender Male

Father's/Husband's Name
LT. DEWAN NISHAD

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

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Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
TEERATH RAM SONWANI
AGROHA COPIERS
OLD BUS STAND
KORBA Pin code - 495678

Roll No. 131
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
LT. SHRI VIDUR RAM SONWANI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
TEK RAM KURRE
VILLAGE BHOJPUR P.O- TAH - SARANGARH
DISTT.- RAIGARH C.G. Pin code - 496445

Roll No. 132
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI SAMME LAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
VIJAY KUAMR JOLHE
VATSALYA, BHAWAN, NEAR BALAJI TEMPLE,
ANAND NAGAR, RAIPUR C.G. Pin code - 492001

Roll No. 133
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI MURIT RAM JOLHE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012

DIRECT RECRUITMENT

(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
VIJAY KUMAR LANJE
JAI SHRI HANUMAN NAGAR,
BORIYA ROAD,
POST SUNDAR NAGAR RAIPUR
C.G. Pin code - 492013

Roll No. 134
Category OBC

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name  ‘LATE KANHIYA LAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME  PAPER
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2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

Candidate's Name & Address
VIJAY KUMAR MINJ
G-4/1 BLOCK QUARTER NAYAPARA
JAGDALPUR DISTT.- BASTAR C.G. Pin code - 494001

Roll No. 135
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BHOLA PRASAD MINJ

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

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DIRECT RECRUITMENT
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

YAD RAM DANSENA
VIL-SINGHANPUR
PO-NAHARPALI,
TAH-KHARSIA,
DIST-RAIGARH
C.G. Pin code - 496661

Roll No. 136
Category OBC
Domicile of C.G Yes
GENDER Male

Candidate's Name & Address

Father's/Husband's Name SHRI KHAMHARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th October, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
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Issuing Authority
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2012
DIRECT RECRUITMENT
(Exclusively for SC, ST & OBC Candidates)

---

Candidate's Name & Address
YESHWANT YADAV
BEHIND VIVEKANAND VIDHYA PEETH, KOTA
RAIPUR C.G. Pin code - 492010

Roll No. 137
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  PARAS RAM YADAV

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

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Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th October, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

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